

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR):** (a) The assistance given by the Government is in the form of subvention which is @ Rs. 148/- per hour for flying done above 2000 hours and Rs. 139/- per hour for flying done above 2000 hours.

(b) Yes, Sir. Two Officers of the Civil Aviation Department are ex-officio Members on the Managing Committee of the Club.

(c) and (d) Certain allegations have been made by some members of the Club in a suit filed in the Delhi High Court in regard to procedures adopted in the recent elections of the members of the Managing Committee and also alleged bungling and misappropriation of funds. The matter is sub-judice.

**Production of a certain percentage of Controlled Cloth by Private Sector Mills**

6534. **SHRI K. A. RAJAN:** Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the private sector textile mills have not come forward to make controlled cloth under the voluntary tender system;

(b) if so, whether Government have any plan to make compulsory the production of a certain percentage of controlled cloth by the private sector mills; and

(c) if not, what steps are being made to make up the differences?

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) No, Sir. Under the revised scheme effective from 1-10-78, NTC mills are required to produce the bulk of the controlled cloth and only residual quantities are allotted to private sector mills base on offers and acceptance

through a tender system by the Textile Commissioner.

(b) and (c) Do not arise.

**Amount allotted to Kerala State for development of tourism**

6535. **SHRI GEORGE JOSEPH MUNDACKAL:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) how much total amount has been allotted to Kerala State for the development of tourism;

(b) whether there is any proposal to provide new hotels in Kerala considering the scenic beauty and tourist attraction of places like Kumerakom, Thekkady and Munnar; and

(c) whether there is any proposal to start helicopter or small plane services from Trivandrum and Cochin to different tourist centres in Kerala?

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR):** (a) Development of tourist centres in the Central Sector is not taken up statewide placewise basis. The schemes are taken up at various centres on the basis of their potential to attract international tourists and accordingly amounts are earmarked schemewise. In the current financial year (1980-81) the Department will be incurring an expenditure of Rs. 9.00 lakhs for the completion of the work related to the Beach Service Centre at Kovalam for which a financial sanction was issued in 1978-79 and an amount of Rs. 3.00 lakhs was released as an advance to the India Tourism Development Corporation.

(b) There are no proposals for the present to develop facilities at Kumerakom, Thekkady and Munnar in the Central Sector. However, in the discussions held recently with representatives of the State Tourist Organisations on regional basis, they have been requested to draw up a blueprint of tourism development based on the

travel circuit concept indicating inter-se priorities in the development of tourist centres. Thereafter responsibilities will be assigned for the development of tourist infrastructure at centres along the travel circuits in the Central and State Sectors. The requisite proposals from the Department of Tourism, Government of Kerala are awaited.

(c) No, Sir.

**Sanction of Capital Subsidy for Growers of Rubber**

6537. SHRI GEORGE JOSEPH MUNDACKAL: Will the Minister of COMMERCE be pleased to state whether Government propose to issue an early sanction of the capital subsidy for the scheme, so that the growers of rubber could avail of the benefit in the current planting season itself?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): a scheme entitled 'Rubber Plantation Development Scheme' aimed at accelerating the pace of new planting and replanting of Rubber has been proposed by the Rubber Board for implementation over a five year period from 1980/81 to 1984/85. The scheme is presently under examination of the Government.

**Charging of Interest by A.R.D.C. for Long Term Agricultural Loans**

6538. SHRI GEORGE JOSEPH MUNDACKAL: Will the Minister of FINANCE be pleased to state:

(a) whether Agricultural Refinance Development Corporation is charging an interest of 10½ to 11 per cent for long term Agriculture loans;

(b) when World Bank is charging only .75 per cent interest, the reasons why A.R.D.C. is taking a huge margin of profit;

(c) whether for long term cultivations, like coconut, rubber, where farmers have to wait for 8 to 10 years to get income, Government propose to reduce the interest to a maximum of 4 per cent to 5 per cent?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) No, Sir. Agricultural Refinance & Development Corporation is a refinancing institution and it does not, directly lend to farmers. The rates of interest at which it makes refinance available to banks are as follows:

(i) I Minor Irrigation/land Development . . . 6.5%

(ii) Diversified Purposes:

(a) Small Farmers . . . 6.5%

(b) others . . . 7.5%

The banks retain a margin of 3 per cent and charge 9.5 per cent and 10.5 per cent from the ultimate borrowers.

(b) Credits received by the Govt of India from the International Development Association, an affiliate of the World Bank, carry no interest but only a service charge of 3/4 of 1 per cent per annum. Terms and conditions of external assistance received from several bilateral and multi-lateral sources differ considerably. Interest rates on loans sanctioned by the Central Government are prescribed, taking into account the overall cost of Central Government borrowings from various sources, including domestic borrowings.

(c) There is no proposal of Banks reducing the rate of interest on their loans to agricultural borrowers.

**इस्पात संयंत्रों का अपूर्ण निर्माण और विस्तार**

6539. श्री निहाल सिंह : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ इस्पात संयंत्रों के निर्माण और विस्तार से संबंधित कार्य धनराशियों की कमी के कारण अपूर्ण पड़े हैं ;

(ख) यदि हां, तो उन इस्पात संयंत्रों के नाम क्या हैं और उनके लिये कितनी धनराशि की आवश्यकता है ; और